

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Ld. Counsel for the petitioner informed that similar continuous the same parties are listed on 15/11/2017 and prayed that this was 478 AVE) 2017 listed on that date. Prayer is allowed.

Present: Hon'ble Member (J) Shri Vijai Pratap Singh List the matter on 15/11/20107n'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

	of the Company	Tapan BharVersus- Pashupati Nath Himghar	Pvt.Ltd. & Ors (Vijai Prat	an Singh)
Un	aci occion	Jingang (8R.)		
SI. No.	Representa	Mathor (J) hation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	ber ()) Signature with date
1) 1	In Sidhan Les Nam7a PATITA O	tha Sharma, De Baser, ADO PARAN BISHWA	Adu } Petitionen , Adv - Rasque M1	13/10/19 13/10/19
Am	ilsa Bau nitlal Una	e, Adv. Henjer, Dolv.	Respondent. No. 13	13. 10.17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner informed that similar matter between the same parties are listed on 15/11/2017 and prayed that this case may be listed on that date. Prayer is allowed.

List the matter on 15/11/2017.

Sd

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)